

Elections of SGPC in Punjab

1725. SHRI KIRPAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the elections of Shiromani Gurudwara Prabandhak Committee in Punjab are overdue:

(b) if so, since how long; and

(c) when these elections are proposed to be held?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). Elections to Shiromani Gurudwara Prabandhak Committee in Punjab became due in May, 1984.

(c) No decision has been taken.

Visit of Nepal's Foreign Minister

1726. SHRI DHARMESH PRASAD VARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Foreign Minister of Nepal visited India in the months of January and February, 1990; and

(b) if so, the purpose of his visits and the outcome of the talks held with him?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). Shri S.K. Upadhyay, the Foreign Minister of Nepal visited India from January 3 to 5, 1990. He had detailed discussions with PM and with me on various aspects of Indo-Nepal relations. Progress was made towards mutual understanding of each other's interests and concerns and it was decided that a comprehensive solution of all outstanding issues between the two countries would be sought.

Subsequently a delegation of Nepalese senior officials led by their Foreign Secretary, Mr. N.B. Shah, visited New Delhi from February 19 to 22, 1990. Detailed discussions were held between them and the Indian delegation led by the Foreign Secretary, on February 20-22, 1990. The subjects discussed included trade, transit, economic cooperation, security perceptions, Nepal's Zone of Peace proposal, treatment of each other's nationals, cooperation in the fields of industry and water resources etc. Progress was achieved towards a comprehensive solution of all outstanding issues between the two countries. It was decided that at the next round of official talks, work would begin on documents which will constitute the basic framework for putting the age-old Indo-Nepal relationship on a firmer and enduring basis.

Bodo Agitation

1727. SHRI DHARMESH PRASAD VARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Bodo students have again started agitation in Assam;

(b) if so, the reasons therefor; and

(c) the outcome of the Union Government's intervention and the talks with Bodo students?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) No, Sir.

(b) Question does not arise.

(c) Four rounds of discussions between Assam Government and All Bodo Students' Union (ABSU) in the presence of a Central Observer held so far have resulted in creating a congenial atmosphere for finding a solution to the problems of Bodos. Assam Government and ABSU have agreed to